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Title: Election of 20 Members from Lok Sabha to the Committee on Official Language.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): On behalf of Shri Rajnath Singh, I beg to move the following:-

"That in pursuance of section 4 (2) of the Official Languages Act, 1963, the members of this House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, twenty members from amongst themselves to be members of the Committee on Official Language to review the progress made in the use of Hindi for the official purposes of the Union and submit a report to the President making recommendations thereon in accordance with Section 4 (3) of the said Act."

HON. SPEAKER: The question is:

"That in pursuance of section 4 (2) of the Official Languages Act, 1963, the members of this House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, twenty members from amongst themselves to be members of the Committee on Official Language to review the progress made in the use of Hindi for the official purposes of the Union and submit a report to the President making recommendations thereon in accordance with Section 4 (3) of the said Act."

*The motion was adopted.*

â€“(व्यवधान)

माननीय अद्यक्ष : राजेश रंजन जी, आपने एडजोर्नमेंट का नोटिस दिया है, मैं उसे एलाउ नहीं कर रही हूं।

...(व्यवधान)

माननीय अद्यक्ष : जो लोग यूपीएससी का मुद्रा उठाना चाहते हैं, उस बारे में मेरा इतना ही कहना है कि आप किसी रूल के अंतर्गत, बहुत-से रूल हैं, आप किसी रूल के अंतर्गत यह मामला उठाइए, तभी मैं आपको एलाउ करूँगी।

...(व्यवधान)

माननीय अद्यक्ष : मैं आपको श्री श्रूत्यकाल में सौका देंगी।

â€“(व्यवधान)